

O.A.NO.786 OF 2006ORDER DATED 22.11.06

Heard Mr.D.K.Mohanty,Ld.Counsel for the Applicant and Mr.S.Barik,Ld.ASC for the Respondents; on whom a copy of this O.A. has already been served.

2. Applicant who is a substitute employee engaged in the ED organization of the Postal Department has prayed for a direction to the Respondents to adjust him against any of the GDS vacancies or in the post of GDSBPM of Ostapur Sub Post Office. He filed representation for consideration vide Annexure-A/2 to the Superintendent of Post Offices, Cuttack North Division(Res.No.3) which is pending with him since 26.6.2006.

3. Hence, without expressing any opinion on the merit of this case, it is directed that the Res.No.3 shall dispose of the representation (Annexure-a/2) on merit within two months from the date of receipt of this order.

4. With the above, this O.A. is disposed of.

5. Send copy of this order along with copy of this O.A. to the Res.No.3 (Superintendent of Post Offices, Cuttack) immediately. And free copies of this order be given to the Counsel for both the parties.

*BPT*  
MEMBER(ADMN.)